

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/324/ (IB)/2017

NAME OF THE PETITIONER(S)

: SANMAC MOTOR FINANCE LTD

NAME OF THE RESPONDENT(S)

: RAVISHANKAR INDUSTRIES PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

P. NEELAKANTAN ADVOCATE FOR PETITIONER Models William

R. HARISHANKAN ADVOCATE FOR RESPONDENT MANNENT

ORDER

Counsel representing both the parties are present. Counsel for petitioner submitted that the Hon'ble High Court of Madras has appointed an Official Liquidator in another case, viz., CP 54/2012 wherein the respondent is a party and placed a copy of the said order. The petitioner is directed to approach the Official Liquidator to make his submissions. The Registry is directed to return the file to the Registry of the High Court of Madras.

> (K. Anantha Padmanabha Swamy) Member (Judicial)